

(b) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6694/74].

(2) (a) Review by the Government on the working of the National Building Construction Corporation Limited, New Delhi, for the year 1972-73.

(b) Annual Report of the National Buildings Construction Corporation Limited New Delhi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6695/74]

(3) (a) Review by the Government on the working of the Hindustan Housing Factory Limited, New Delhi, for the year 1972-73

(b) Annual Report of the Hindustan Housing Factory Limited, New Delhi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. TL-6696/74]

**FERTILISER (MOVEMENT CONTROL) (SECOND AMENDMENT) ORDER**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE). I beg to lay on the Table a copy of the Fertiliser (Movement Control) (Second Amendment) Order 1974 (Hindi and English versions) published in Notification No. G.S.R. 145 (E) in Gazette of India dated the 27th March, 1974, under sub-section (6) of section 3 of the Essential Com-

modities Act, 1955 [Placed in Library. See No. LT-6697/74].

**ANNUAL ACCOUNTS AND AUDIT REPORT OF BOMBAY PORT TRUST FOR 1972-73**

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the Bombay Port Trust for the year 1972-73 and the Audit Report thereon. [Placed in Library. See No. LT-6698/74]

13.15 hrs.

**PUBLIC ACCOUNTS COMMITTEE**

**HUNDRED AND SIXTEENTH REPORT**

SHRI JYOTIRMOY BOSU (Diamond Harbour) I beg to present the Hundred and sixteenth Report of the Public Accounts Committee on Chapter III of the Report of the Comptroller and Auditor General of India for the year 1971-72, Union Government (Civil), Revenue Receipts, Volume I, Indirect Taxes—Sales-Tax Receipts of the Union territory of Delhi.

**COMMITTEE ON GOVERNMENT ASSURANCES**

**EIGHTH REPORT**

SHRI R. BALAKRISHNA PILLAI (Mavelikara): I beg to present the Eighth Report of the Committee on Government Assurances.

13.16 hrs

**MATTER UNDER RULE 377**

**REPORTED DEATH OF SEVERAL PATIENTS IN A KANPUR HOSPITAL DUE TO SPURIOUS GLUCOSE INJECTIONS**

SHRI S. M. BANERJEE: (Kanpur): Mr. Deputy-Speaker Sir, you must have read in today's newspaper that, in Kanpur, in Lalajpatrai Hospital 30 persons died because of taking the glucose injection.